728. [Transferred to the 4tli December, 1973.]

Sone River Water Dispute

729. SHRI MOHAMMED USMAN ARIF:

SHRI V. K. SAKHLECHA:

SHRIMATI LAKSHMI KUMARI CHUNDAWAT:

SHRIMATI PRATIBHA SINGH:

SHRI M. B. SINGH:

SHRI SITARAM KESRI:

Will the Minister of IRRIGATION AND POWER be pleased to refer to the answer to Starred Question No. 464 given in the Rajya Sabha on 13th August, 1973 and rtate:

- (a) whether an agreement has since been arrived at between the Governments of Bihar, Madhya Pradesh and Uttar Pradesh regarding Sone River Water dispute;
 - (b) if so, what are the details thereof;
- (c) whether the project has since been included in the Fifth Five-Year Plan; and
 - (d) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (PROF. SIDDHESHWAR PRASAD): (a) Yes, Sir.

(b) Under th\$ agreement 7.75 million acre ft. of Sone Waters has been allocated to Bihar; 5.25 million acre ft. to Madhya Pradesh and 1.25 million acre ft. to Uttar Pradesh. In the flows of the Sone river, requirements of old irrigation under the Sone barrage, assessed at 5 million acre feet will receive water as a priority.

In the Bansagar Project, which is one of the new projects contemplated on the Sone river, Madhya Pradesh wiH use a storage I of 2 million acre ft. for irrigation, while Uttar Pradesh and Bihar will have 1 million acre ft. each. The cost of the common works will be shared by the States in the same proportion. Madhya Pradesh can develop power below the dam, and power at Chachai falls using only such waters as are intended eventually for irrigation.

The rules for the regulation of the filling and use of the Bansagar reservoir will be drawn up by a committee consisting of Chairman, Central Water and Power Commission and the Chief Engineers of irrigation of the three States.

(c) and (d) The revised proposals for Bansagar Project, modified in the light of the agreement, have not yet been received from the Government of Madhya Pradesh.

Bagmati River Project

730. SHRIMATI AZIZA IMAM: Wil the Minister of IRRIGATION AND POWER be pleased to state the progress so far made in the execution of Bagmati River Project in Bihar.

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND (PROF. **SIDDHESHWAR** POWER PRASAD): The Bagmati Irrigation Project is in the initial stages of construction. The work on the construction of the approach road to the barrage site has been completed. The divisional colony at Sitamarhi and sub-divisional colonies at Riga and Parsoni have been completed and the construction of the remaining buildings is nearing completion. 40% of work on afflux bund of the barrage has been completed. Earth work on the canal has been taken up in a 3 mile reach in the lower portion and is progressing.

The specification drawings required for the barrage have been prepared and tenders have been invited by the State Government for the construction of the barrage works.